

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5825

ANSWERED ON:08.09.2011

DOUBTFUL VOTERS IN ASSAM

Abdulrahman Shri ;Ajmal Shri Badruddin;Barq Shri Shafiqur Rahman;Gowda Shri D.B. Chandre

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total number of Doubtful Voters ('D' Voters) identified in Assam at present, foreign tribunal-wise;
- (b) the number of 'D' Voters included in electoral rolls during the last three years;
- (c) the number of 'D' Voters against whom cases have been filed and disposed off in Foreign Tribunals during the last three years as Indian Citizens; and
- (d) the number of 'D' Voters who have been declared as Indian Citizen by the Foreign Tribunals district-wise?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) The Election Commission has stated that there are at present a total of 157465 Doubtful 'D' Voters identified in Assam. The Foreigner Tribunal-wise list is at Annexure-I.
- (b) Number of 'D' voters included in electoral rolls during last three years is 12,487. All these new 'D' voters have been identified in terms of the Gauhati High Court Order dated 23.03.2011 in Writ Petition (Civil) No. 1334 of 2009 (Mameza Khatun-Vs-State of Assam and others).
- (c) The information is not available in the Election Commission of India and hence the same is being collected.
- (d) Number of 'D' voters declared, as Indian citizens by the Foreigner Tribunal is 35054. District Foreigners Tribunals wise list is at Annexure-II. Letter 'D' has been removed against the names of all electors declared as Indian citizens.